MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 36 Imphal, Friday, May 15, 2026 (Vaisakha 25, 1948)

HIGH COURT OF MANIPUR
AT IMPHAL

N O T I F I C A T I O N
Imphal, the 13th May, 2026

No. HCMEST-49/1/2025-ESTT-II SECTION-HCM/: In exercise of the power conferred by Sub-section (3) of Section 30 of the Manipur (Courts) Act, 1955, the High Court of Manipur hereby makes the following amendment to the Manipur State District Courts Service Rules, 2014 (hereinafter referred as 'Principal Rule'), namely;

1. (1) These Rules may be called the Manipur State District Courts Service (Fifth Amendment) Rules, 2026.
   (2) They shall come into force with effect from the date of publication in the Official Gazette.
2. Item No. 6 of the Schedule – C shall be replaced by the following:

SCHEDULE – C

(See Rule 5)

	Category of posts	Method of Recruitment	Qualification etc.
6	Stenographer Grade – I	By Promotion	(i) Stenographer Grade – II who have rendered not less than 3 (three) years of service in the grade; failing which (ii) Stenographer Grade – III with 6 (six) years of regular service in the grade; (iii) Must have qualified the required stenography speed and typing speed given in Schedule – D.

3. Schedule – D and Schedule – E of the Principal Rule shall be replaced by the following:

SCHEDULE – D

Scheme of Examination for Stenographer Grade – I

Subject	Required Speed	Time allowed
Computer Typing Test (English)	45 words per minute	10 minutes
Shorthand Test (English)	(i) 100 words per minute	10 minutes
	(ii) Transcription	Not more than 35 minutes

Provided that the permissible error percentage for Transcribed words in the above Shorthand Test is 25% (twenty five percent).

SCHEDULE – E

(A) Scheme of Examination for Stenographer Grade – II:

Sl. No.	Subject	Speed required	Time allowed
1.	Computer Typing Test (English)	40 words per minute	5 minutes
2.	Shorthand test (English)	(i) 80 words per minute	5 minutes
		(ii) Transcription	Not more than 30 minutes

Provided that the permissible error percentage for Transcribed words in the above Shorthand Test is 25% (twenty five percent).

(B) SYLLABUS FOR COMPETITIVE EXAMINATION AND SCHEME OF EXAMINATION FOR STENOGRAPHER GRADE – III

(i) Preliminary Examination - 100 marks
(ii) Main Examination - 120 marks
(iii) Viva Voce/Interview - 30 marks

Selection of candidates will be on the basis of the overall marks obtained in the Main Examination and Viva Voce/Interview.

(i) **Preliminary Examination - 100 marks**

Sl. No.	Subject	Marks		Time allowed
		Full Mark	Pass Mark (30% of full mark)	
1.	General English	50	15	1 hour
2.	General Knowledge	50	15	1 hour

(ii)	**Main Examination**		**-**	**120 marks**
	(a) Computer Typing Test *(Minimum speed of 40 w.p.m. on Computer)*	(English)	-	40 marks
	(b) Shorthand Test (English) *(Minimum speed of 65 w.p.m)*		-	80 marks
(iii)	**Viva Voce/Interview**		**-**	**30 marks**

N.B. Only those candidates who qualify in Computer Typing Test will be eligible to appear in Shorthand Test.

N.B. Candidates in the ratio of 3:1 of the total number of vacancies will be shortlisted on the merit of the Main Examination for Viva Voce/Interview.

(Pass Mark – 30% of full mark i.e. 9 marks)

Provided that the permissible error percentage for Transcribed words in the above Shorthand Test is 25% (twenty five percent).

By order etc.,

OJESH MUTUM,
Registrar General,
High Court of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 15-05-2026 15:58:05